

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/40(KB)2013
MA(COMPANIES ACT)/17(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

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| IN THE MATTER OF | JASWANT RAI ARORA DECEASED VS BHAWANI PAPER MILLS PRIVATE LIMITED |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Appearance (via video conferencing/physically)

Mr. Rohit Kumar Keshri, Adv.] For the Petitioner
Mr. Ankit Chaurasia, Adv.]

Mr. Ratnanko Banerji, Sr. Adv.] For the Respondent Nos.1 and 2
Mr. Amritam Mondal, Adv.]
Mr. Surendra Kumar, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **12th June, 2024** at **2.30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**